

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 198 of 2020**

**IN THE MATTER OF:**

**Nishit B Patel**

**...Appellant**

**Versus**

**Good Value Financial Services Pvt. Ltd. & Anr.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Nitin Mishra and  
Mr. Rahul Chitnis, Advocates.**

**For Respondent: Mr. Abhijeet Sinha and Ms. Reena,  
Advocates for R-1.  
Mr. Aman Varma, Caveator.  
Mr. Tajindr Pal Singh, Mr. Arun Kapoor,  
Advocates for IRP, R-2.**

**ORDER**  
**(Virtual Mode)**

**02.11.2020** Learned Counsel for Appellant states that the Reply-Affidavit was filed late and thus earlier he could not file Rejoinder. He says that Rejoinder will be filed today.

Rejoinder may be filed within two days. Parties may file brief Written-Submissions not more than three pages before next date. Copies of Judgments on which Parties want to refer and rely on, may be filed separately.

List the Appeal 'For Admission (After Notice) Hearing' on **18<sup>th</sup> November, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**

Basant B./nn/